

(4)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH
XXXXXX

O.A. No. 340/88
XXXXXX

198

DATE OF DECISION 23-9-1988

Miss. S. P. Suratkar Petitioner

Mr. W. W. Waishampayan (For Mr. Kulkarni) Advocate for the Petitioner(s)

Versus

Union of India & two others Respondent

Mr. J. D. Desai (for Mr. M. I. Sethna) Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. B. C. Gadgil, Vice-Chairman

The Hon'ble Mr. P. S. Chaudhuri, Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement? — Y
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgement?
4. Whether it needs to be circulated to other Benches of the Tribunal?

Bh *J*

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH

O.A.340/88

Miss. S. P. Suratkar,
62/196 - A,
Bhageshwar Bhuwan,
Dilip Gupte Road,
Mahim,
Bombay - 400 016.

.. Applicant

vs.

- 1) Union of India
through
The Director General,
All India Radio,
New Delhi.
- 2) Shri S.R.Suman,
Accountant,
C/o. All India Radio,
Chandigarh.
- 3) Shri R.H.T.Naga,
Clerk Grade - I,
C/o. All India Radio,
Kohima.

.. Respondents

Coram: Hon'ble Vice-Chairman Shri B.C.Gadgil
Hon'ble Member(A) Shri P.S.Chaudhuri

Appearances:

- 1) Mr. W.W. Waishampayan
(for Mr. Kulkarni)
Advocate for the
applicant.
- 2) Mr. J.D. Desai
(for Mr. M.I. Sethna)
Advocate for the
respondents.

ORAL JUDGMENT

Date: 23-9-1988

(Per B.C.Gadgil, Vice-Chairman)

Heard Mr. W.W. Wishampayan for the applicant
and Mr. J.D. Desai for the respondents. The application
is today fixed for admission. In our opinion the
application deserves to be summarily dismissed for the
following reasons:

Reh

Om

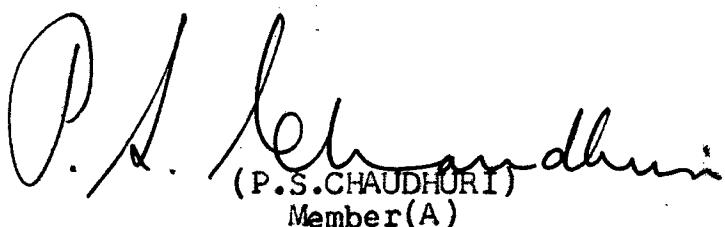
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The applicant is working as an Accountant with the All India Radio. The next promotional post is that of Administrative Officer. The applicant's contention is that respondents No.2 & 3 though junior to the applicant have been promoted as Administrative Officer. The post in question is a selection post. With a view to find out as to how the matter of selection is dealt with by the Department we have asked the respondent No.1 to show us the proceedings of the DPC. Those proceedings were made available to us. The proceedings show that the applicant along with the others have been considered for the post of Administrative Officer. When doing so, the applicant has been shown in the correct seniority position vis-a-vis respondents No.2 & 3. The Departmental Promotion Committee gave grading to all the eligible candidates and on the basis of their grading the employees who had a better grading were promoted. Thus this is the case where the DPC has followed a proper procedure while making selection of the employees. In this background we do not think that the applicant would have any valid grievance about her non selection.

The application is therefore summarily dismissed. The proceedings of the DPC that were shown to us have been returned to Mr.J.D.Desai.



(B.C.GADGIL)
Vice-Chairman



(P.S.CHAUDHURI)
Member(A)